

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 146
(IB)-477(PB)/2017

IN THE MATTER OF:

Au Small Finance Bank Ltd. Applicant/petitioner
Vs.

Prabhu Shanti Real Estate Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 01.10.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

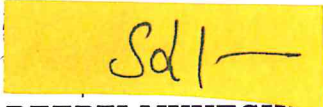
PRESENT:

For the respondent Mr. Rahul Shukla, Adv. for RP
 Mr. Balvinder Ralhan, Adv. for CA-35/2019

ORDER

A Special Bench constituted for today's hearing as Mr. S.K Mohapatra, Hon'ble Member (T) is not holding court. Dr. Deepti Mukesh, Hon'ble Member (J) has to take up cases of her own Board after lunch. Therefore, hearing is deferred to 23.10.2019.


(M. M. KUMAR)
PRESIDENT


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)